



Interconnection TRAI <interconnection.traigmail.com>

Regulatory summons by TRAI on inter connect charges

1 message

Neelam Rawat <neelam_rawat02@yahoo.in>

Fri, Nov 1, 2019 at 5:05 PM

To: "interconnection.traigmail.com" <interconnection.traigmail.com>

Cc: "moc-office@gov.in" <moc-office@gov.in>, "mcityoffice@gov.in" <mcityoffice@gov.in>, "pkmishra.pmo@gov.in" <pkmishra.pmo@gov.in>, "indiaportal@gov.in" <indiaportal@gov.in>

To,
Mr. R.S.Sharma,TRAI - Chairman, Mahanagar Doorsanchar Bhawan
Jawaharlal NehruMarg, Delhi- 110002.

Dear Sharma ji

1. It is requested to keep citizens of this country in your mind when you decide to roll back the decision on discontinuation of IUC.
2. Eventually all these charges have to borne by the citizens of the country. We do not understand that if we can get unlimited free calls from operators then why should there be any charge for receiving the calls which should also be free.
3. We see IUC only as a method to provide extra money to some telecom companies. This is unfair that money is taken from poor users to give it to fat cats of telecom who have been exploiting us with their sky high rates for past 20 years and now want to undermine the low call rates today with these false charges to make merry at the cost of users.

Yours truly,

Neelam Rawat
L-202, Prateek Laurel, Sector-120
NOIDA, Uttar Pradesh - 201301
9250059122

Copy to:

1. Shri Ravi Shankar Prasad, Hon'ble Minister, Ministry of Communications & IT

Department of Telecommunications, Sanchar Bhawan, Ashoka Road

[New Delhi-110001](#)

2. Shri P K Mishra, Principal Secretary to the Prime Minister

Government of India, South Block, (Rajpath), Raisina Hills, New Delhi-110011